NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 45/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: M/s. Crest Logistics and Engineers Pvt. Ltd.

V/s.

M/s. Ming Yang Holdings (Singapore) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 & 246 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

M. S. BHARD WAT AON for

MS B Legal

Refiloren

1. SONALI MATHUR JAdv. for
2. TANUI DATTANI Jespondent Nos. 1 to 3
1/b AZB&

Partners

<u>Order</u> <u>TCP No.45/241-242NCLT/MB/MAH/2016</u>

At the request of the parties, list this matter for reporting settlement on 24.3.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)